

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:847
ANSWERED ON:06.12.2004
KILLING OF PEOPLE BY ROGUE ELEPHANT
Mahato Shri Sunil Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether due to provisions of the Indian Forest Act, rogue elephant in Jharkhand is not being put to sleep which has killed several people;
- (b) if so, the the reaction of the Union Government thereto;
- (c) whether the Union Government has received any proposal from the Government of Jharkhand; and
- (d) if so, the details thereof and action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) No, Sir. Under Section 11 of the Wildlife (Protection) Act, 1972, the Chief Wildlife Warden of a State is competent to permit the hunting or capturing of any elephant posing threat to human life.

(c) & (d) No Sir.